

INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD**LIST OF ORDERS PRONOUNCED ON 09.03.2026 (List-2)**

S.No.	ITA/MA/SA No.	Assessee name	Bench	Date of Hearing	Result
-------	---------------	---------------	-------	-----------------	--------

Author : Shri Sanjay Garg, JM			Co-author: Shri Narendra Prasad Sinha,		
1&2.	ITA 1667/Ahd/2025 & ITa 1602/Ahd/2025	ACIT vs. Ahmed Mahomed Pandor Ahmed Mahomed Pandor vs. ACIT Int.txn.	D	10-12-2025	Revenue's appeal dismissed Assessee's appeal dismissed.

Author : Smt. Annapurna Gupta, AM		By	Co-author: Shri Sanjay Garg, JM		
nomination : Shri Narendra Prasad Sinha, AM					
1&2.	ITA 575/Ahd/2020 & ITa No.10/Ahd/2021	ITO vs. Shri Rajeshkumar Mohanlal Shah ITO vs. L/R Shri Rajeshkumar Mohanlal Shah	C	17-12-2025	Both the Revenue's appeal are allowed

Author : Ms. Suchitra Kamble, JM			Co-author: Dr BRR Kumar, VP		
1	ITA 989/Ahd/2025	Kailashben Baldevbhai Patel	SMC	12.01.2026	Allowed
2	ITA 1454/Ahd/2025	Motibhai Revabhai Prajapati	SMC	12.01.2026	Allowed

Author : Ms. Suchitra Kamble, JM			SMC		
1	ITA No.2250/Ahd/2025	Dharti Foundation	SMC	09.03.2026	Allowed for Statistical Purposes
2	ITA No.1464/Ahd/2025	Yakubmiya N Belim	SMC	09.03.2026	Allowed for Statistical Purposes

Author : Shri T.R. Senthil Kumar, JM			Co-author: Dr BRR Kumar, VP		
1 & 2	ITA Nos. 839/Ahd/2023 (By assessee) & ITA No.94/Ahd/2024 - By Revenue	Sahajanand Laser Technology Limited	D	11.02.2026	Assessee - Allowed & Revenue - Dismissed

Author : Shri T.R. Senthil Kumar, JM			Co-author: Shri Narendra Prasad Sinha,		
1	ITA No. 2232/Ahd/2025 (By Revenue)	Shree Nakoda Texfab Private Limited	A	02.03.2026	Dismissed
2 & 3	ITA Nos. 2179 & 2180/Ahd/2025	Baraiya Galaji Kalaji	A	03.03.2026	Dismissed


सहायक पंजीकार
ASSISTANT REGISTRAR
आयकर अपीलीय अधिकरण
INCOME TAX APPELLATE TRIBUNAL
अहमदाबाद / AHMEDABAD